

National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi – 110001

No. **NGT(PB)/3/JUDICIAL/2014/7(LD)**

Dated: - 14.04.2020

OFFICE ORDER

(Subject: Sitting of NGT Benches in view of preventive measures to contain Novel Coronavirus- COVID-19)

Vide Office Order No. NGT/PB/3/Judicial/2014/585(AD) dated 23.03.2020, the functioning of NGT was restricted to deal only with urgent matters till 31.03.2020. Due to lockdown phase announced by the Government, the said period was extended till 14.04.2020 vide Office Order dated 31.03.2020.

Whereas the lockdown period has now been extended till 03.05.2020.

Thus, in continuation of the said Office Order, the operation of directions contained therein stand extended till 03.05.2020.

It is further informed that hearings by NGT can also be conducted through video conferencing during the said phase for all such urgent matters, while the filings of pleadings and documents can be done online.

This issues with the approval of the Competent Authority.

Sd/xxxxxx
(Ashu Garg)
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Registrar General, NGT (PB)
4. Ld. Registrars, NGT (all zonal benches) with a request to bring the order to the notice of all concerned.
5. Ld. Deputy Registrars and Ld. Assistant Registrars (all benches)
6. Ld. Secretary, Ministry of Environment, Forest and Climate Change
7. All sections NGT(PB)- It shall be the responsibility of all officers in charge of the respective branches/sections to ensure that the instructions are brought to the notice of all staff members in their branch.
8. Ld. President / Ld. Vice President / Ld. Secretary, NGT Bar Association
9. Notice Board, NGT
10. Website of NGT
11. Guard file